



Honourable Shri Justice Ajit Prabhakar Deshpande

M.A., B.Com., LL.B.

2001 – 2010

Justice Ajit Prabhakar Deshpande, was born on June 6, 1948. He was enrolled as an Advocate on August 19, 1972. He practised mainly before the Bench of Bombay High Court at Nagpur in Civil, Constitutional and Service Law and specialised in Service Law. He was appointed as an Additional Judge of the Bombay High Court on January 22, 2001. He was appointed as a permanent Judge on January 21, 2003. Retired on June 6, 2010.